

The National Nursing and Midwifery Commission Bill, 2023- introduced

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH MANDAVIYA): Sir, I beg to move for leave to introduce a Bill to provide for regulation and maintenance of standards of education and services by nursing and midwifery professionals, assessment of institutions, maintenance of a National Register and State Registers and creation of a system to improve access, research and development and adoption of latest scientific advancement and for matters connected therewith or incidental thereto.

माननीय सभापति : प्रश्न यह है :

?कि परिचर्या और प्रसूति विद्या वृत्तिकों द्वारा शिक्षा और सेवाओं के मानकों के विनियमन और अनुरक्षण, संस्थाओं के निर्धारण, राष्ट्रीय रजिस्टर और राज्य रजिस्टर के अनुरक्षण और पहुंच में सुधार करने, अनुसंधान और विकास के लिए प्रणाली के सृजन तथा अद्यतन वैज्ञानिक उन्नति के अंगीकरण और उससे संबंधित या उसके आनुषंगिक विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।?

प्रस्ताव स्वीकृत हुआ ।

SHRI MANSUKH MANDAVIYA: Sir, I introduce the Bill.

? (Interruptions)

12.07 hrs